

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 7<sup>th</sup> May, 2024, 10:30 A.M.

CP (IB) No. 19/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Siemens Financial Services Pvt. Ltd. -Vs- Surendra Sabbineni
Under Section	95 (1) of IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Umesh Chandra Sahoo, Adv. For RP

For Respondent (s) Mr. Saswat Kumar Acharya, Adv.  
Mr. S.Pholgu, Adv.  
Mr. Subham Agrawal, Adv.**ORDER**

Ld. Counsel Mr. Umesh Chandra Sahoo appeared for Resolution Professional. Ld. Counsel Mr. Saswat K. Acharya appeared for the respondent. Respondent counsel states that the stay order granted by the Hon'ble High Court of Orissa continues. In view of the same, matter adjourned to 29.07.2024.

In case of early disposal of the matter by the Hon'ble High Court of Orissa, the parties may mention the same for early listing.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)